

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2023

In light of the Judgment dated 15.07.2024 passed by Hon'ble Supreme Court of India in Civil Appeal No. 18802/2017 titled Dr. Bhim Rao Ambedkar Vichar Manch Bihar Vs. State of Bihar, the Tanti (Tantwa) caste has been restored at Sl. No. 33 in the list of EBC, i.e., Extremely Backward Class (Schedule-I) category in the Bihar Gazette published by the General Administration Deptt., Govt. of Bihar under its letter dated 12.08.2024.

As such, all the candidates belonging to Tanti (Tatwa) caste who appeared at the Main (Written) Examination under the District Judge (Entry Level), Direct from Bar Exam-2023 held on 14.07.2024 (Sunday) and who has claimed SC category on the basis of Pan / Sawasi caste in their respective online application for the said examination are directed to inform the High Court regarding their caste / category as Tanti (Tatwa) under EBC category and also to send the declaration form (annexed herewith) in this regard through email on the email address sa.cell.hcpat-bih@nic.in latest by **04.10.2024**. At the time of interview, all such candidates will be required to submit the 'Non-Creamy Layer' Certificate. Their claim for reservation will not be valid in case of non-submission of the 'Non-Creamy Layer' certificate. Further, the High Court shall be free to take decision on the candidature of such candidates.

By order of the Court

Patna High Court, Patna
Date: 01.10.2024


Registrar General

PATNA HIGH COURT

DECLARATION FORM

I Roll No. Registration
No. S/D/W of Resident of
..... District Bihar,
belonging to Tanti (Tantwa) caste have claimed SC (Scheduled Caste) category on the
basis of Pan / Sawasi caste in my online application of the District Judge (Entry Level),
Direct from Bar Exam-2023 in light of the previous resolution no. 9532 dated 01.07.2015 of
the General Administration Deptt., Govt. of Bihar.

In this regard, I hereby declared that I belong to Tanti (Tatwa) caste which has been
restored at Sl. No. 33 of the list of EBC, i.e., Extremely Backward Class (Schedule-I) in the
Bihar Gazette published by the General Administration Deptt., Govt. of Bihar vide letter No.
12679 dated 12.08.2024.

In view of the above, I also declare that I will submit a 'Non-creamy Layer' Certificate
relating to Tanti (Tatwa) caste at the time of interview. In case I do not submit the said
certificate, the High Court shall be free to take decision on my candidature.

Signature of the candidate with date